

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

7.

**IA-3261(MB)2024 IN
C.P. (IB)/57(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.06.2024**

NAME OF THE PARTIES: Indian Renewable Energy Development
Agency Limited
Vs.
Lokshakti Sugar and Allied Industries Limited

SECTION: 7, 60(5), 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-3261(MB)2024

1. Mr. Jitendra Bachiwal a/w Ms. Chaitanya G Bhandary i/b Legal Prism, Ld.
Counsel for the Applicant present. None present for the Respondent.
2. List this IA along with plan application on **02.07.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)